

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.02/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	LIZA CLOTHING AND APPARELS PRIVATE LIMITED
UNDER SECTION	10 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. RLK Yadav, Adv.

: For the Corporate Applicant

Sh. Ujjawal Satsangi, Adv.

*: For one of the Financial Creditors
(CSL Finance Ltd.)*

ORDER

- 1.** Ld. Counsel representing the Corporate Applicant is present through VC and states that the additional documents, which have been filed, could not be supplied to all the creditors except for one namely CSL Finance Ltd.
- 2.** Ld. Counsel representing the Corporate Applicant therefore seeks a short accommodation to supply the additional documents to all the remaining creditors as well, so as to seek their response in a holistic manner.
- 3.** Ld. Counsel, Sh. Ujjawal Satsangi appears through VC on behalf of one of the Creditors namely CSL Finance Ltd., who seeks and is granted ten days time for filing reply by serving an advance copy to the other side positively.
- 4.** Let the matter to come up for further hearing on 12th August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

12th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**